## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 147/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

Labdhi Enterprise.

V/s.

D.B.M. Geotechnics & Construtions Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

Jaidego Adrocate Singh Khattar Ser Corporate Debter

## **ORDER**

## TCP No. 147/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel is directed to come with the proof of filing Form-5 with the Registry.

List this matter on 05.07.2017.

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)